

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 28th December, 2017.

No.LJ (B).69/2012/41 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection with the illegal transportation of coal including mining as per National Green Tribunal (NGT) Order for a period of 3(three) months or till further order.

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division.
1.	Shri M.S. Kharmalki, Junior Engineer, Housing, Khliehriat.	East Jaintia Hills District, Khliehriat	Deputy Commissioner, East Jaintia Hills District, Khliehriat
2.	Shri Coming Son Syad, Junior Engineer, Executive Engineer (MeWDA) (WR), EJHD Khliehriat.	- do -	- do -
3.	Shri Dominik R. Rymbai, Labour Inspector, Block Labour Office Khliehriat.	- do -	- do -
4.	Shri G. Pala, Functional Manager, District Commerce & Industries Centre.	- do -	- do -
5.	Shri K.T. Singh, Junior Engineer Gr-I, Sub Divisional Officer (PHE) Khliehriat Sub-Division.	- do -	- do -
6.	Shri Keenly Dkhar, Assistant Engineer, E.E. PWD (Roads) NEC Division Khliehriat.	- do -	- do -
7.	Shri D. Lathong, Assistant Engineer, Urban Affairs Office.	- do -	- do -
8.	Shri D. Lato, Tourism Officer, Tourism Office.	- do -	- do -
9.	Shri B. Mawkhiew, District Statistical Officer, District Statistical Office.	- do -	- do -
10.	Shri L. Kharkongor, Inspector Legal Metrology, District Metrology Office.	- do -	- do -
11.	Dr. F.R. Shadap, Animal Husbandry & Veterinary Sutnga Dispensary, District Animal Husbandry & Veterinary Office.	- do -	- do -

12.	Shri R. Susngi, District Public Relation Officer, District Public Relation Office.	- do -	- do -
13.	Shri Brancis Kanai, Sectional Assistant (PHE), The Sub-Divisional Office (PHE) Electrical Sub-Division, Rymbai.	- do -	- do -
14.	Shri A.K. Frankon, Industrial Promotion Officer, District Commerce & Industries Centre.	- do -	- do -
15.	Shri C. Rymbai, Sectional Assistant, Sub- Divisional Office (PHE) Khliehriat Sub-Division, Khliehriat.	- do -	- do -


(E.M. Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo.No.LJ (B).69/2012/41-A,

Dated Shillong, the 28th December, 2017

Copy to : -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
2. The Principal Secretary to the Govt. of Meghalaya, Forests & Environment Department for information.
3. The Deputy Commissioner, East Jaintia Hills District, Khliehriat, with a request to circulate to all the Officers concerned. This has a reference to your letter No.EJHD/Judl.4/2016-17/225, dt.19.12.2017.
4. The Director of Information and Public Relation, Meghalaya, Shillong.
5. The Personnel & A.R. (A) Department for information.
6. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
7. Office Copy.

By orders etc...,


Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.
